

(ग) जाँच पड़ताल के छः महीने में पूरी होने की संभावना है। लेकिन, विदेशी मुद्रा विनिमय विनियम प्रवर्तन निदेशक की रिपोर्ट की एक प्रति सभा की मेज पर रखाना सरकार के लिये संभव नहीं होगा।

**New Plan for Gole Market Area,
New Delhi**

1278. Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Kishen Pattnayak:
Shri Ram Sewak Yadav:
Shri Madhu Limaye:
Shri Maheshwar Naik:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether a comprehensive plan has been formulated for the Gole Market area:

(b) if so, whether the present single storey quarters will be demolished and multi-storeyed quarters will be constructed for the Government employees under this scheme;

(c) if so, the details thereof; and

(d) the total expenditure to be incurred thereon?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) to (d). A comprehensive Zonal Plan of the area has been prepared. The redevelopment plan provides for multi-storeyed residences, community facilities, extension of commercial areas, hospitals and institutions after demolition of the existing single-storeyed residences which have outlived their life. Since there is acute shortage of residential accommodation in Delhi for Government employees, the plan will be implemented in convenient phases, as and when funds become available. The expenditure on various phases will only be known when detailed plans have been drawn up and estimates sanctioned.

As part of the redevelopment plan, 720 two-storeyed type I quarters have already been built at a cost of Rs. 38 lakhs by demolishing 611 single-storeyed quarters.

Power for Development of Sunderbans

1279. Shri C. K. Bhattacharya: Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal to make cheap power available for the development of Sunderbans by harnessing the tides and waves of the Bay of Bengal; and

(b) if so, the details thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). The possibilities of power generation from tidal waves at Saptamukhi river in the Sunderban area is being investigated by the River Research Institute of West Bengal.

Development of Irrigation and Power Potential in India

1280. Shri Warior:
Shri A. K. Gopalan:
Shri Imbichibava:
Shri Kolla Venkaiah:
Shri Himatsingka:
Shri Rameshwar Tantia:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1636 on the 12th May, 1966 and state:

(a) whether the details of the perspective plan for the development of irrigation and power potential in the country have been worked out;

(b) if so, the main features thereof; and

(c) the estimated cost of the plan together with foreign exchange component?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No. Preliminary work has, however, been taken up.

(b) and (c). Do not arise at this stage, as it will take considerable time to identify projects which are feasible and which can be justified on economic consideration.

Untouchability

**1281. Shri Kindar Lal:
Shri Vishwa Nath Pandey:**

Will the Minister of **Planning and Social Welfare** be pleased to refer to the reply given to Unstarred Question No. 2783 on the 25th March, 1966 regarding untouchability and state:

(a) whether the Commission on the eradication of the untouchability has submitted its report;

(b) if so, the main features thereof;

(c) the reaction of Government thereto; and

(d) if the reply to part (a) above be in the negative, when the Commission is likely to submit its report?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) No, Sir.

(b) and (c). Do not arise.

(d) The Committee has already been asked to prepare its report as early as possible.

Raids by Income-tax officers in U.P.

**1282. Shri Kindar Lal:
Shri Vishwa Nath Pandey:**

Will the Minister of **Finance** be pleased to refer to the reply given to Unstarred Question No. 3632 on the 14th April, 1966 regarding raids by the Income-tax officers in U.P. and state:

(a) whether the investigations have since been completed; and

(b) if so, the result thereof?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The investigations are still in progress.

(b) Does not arise.

Public Cooperation in National Development

**1283. Shrimati Savitri Nigam
Shri Daljit Singh:**

Will the Minister of **Planning and Social Security** be pleased to state:

(a) the steps taken to seek public cooperation in the national development and planned progress; and

(b) the names of the organisations whose cooperation has been sought?

The Minister of Planning and Social Security (Shri Asoka Mehta): (a)

The principal steps are (i) organisation of Lok Karya Kshetras in rural and urban areas; (ii) organisation of Planning Forums in Universities and Colleges to stimulate interest in the Plan among the intelligentsia; and (iii) organisation of research and pilot projects in public cooperation.

(b) All voluntary organisations of a non-political character are welcome to participate in the public cooperation activities.

Transfer of Doctors

**1284. Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri Subodh Hansda:**

Will the Minister of **Health and Family Planning** be pleased to state:

(a) the reasons of frequent transfers of doctors of the C.G.H.S. and the Government controlled hospitals to the detriment of the interests of patients concerned; and

(b) whether any steps are being taken to stop this practice and bring about sense of permanency in the matter of medical assistance to the people?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). Doctors under the Central Government Health Scheme and in Government hospitals are all members